

consideration of the Government. The Committee is required to submit its report in September, 1997.

[Translation]

#### Fight Against Terrorism

1047. SHRI N.J. RATHWA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of terrorists killed in encounter with the Central Para-Military forces during the last three years; State-wise; and

(b) the details of illegal weapons, ammunition etc. recovered by para-military forces during the period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Statewise information relating to terrorists killed:

S.No.	Name of the State	1994	1995	1996
1.	Andhra Pradesh	23	—	6
2.	Assam	23	11	2
3.	Bihar	—	—	3
4.	Jammu & Kashmir	323	220	183
5.	Karnataka	1	—	—
6.	Manipur	6	16	12
7.	Mizoram	—	6	—
8.	Nagaland	—	20	11
9.	Punjab	11	—	—
10.	Rajasthan	2	—	1
11.	Tripura	6	11	12
12.	Uttar Pradesh	—	1	—

(b) Arms and ammunition seized during the period :

Arms	:	5930
Ammunition	:	3,03,333

[English]

#### Recruitment in Para-Military Forces

1048. SHRI SOUMYA RANJAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether State-wise proportion exists in the recruitment to various para-military forces;

(b) if so, the details thereof;

(c) whether the share of recruitment of Orissa has been filled up; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Recruitment of Constables/Riflemen in Central Para-Military Forces is made on All India basis. The annual vacancies are allotted to each State/UT on the basis of the population taking into consideration the special needs and circumstances of different areas.

(c) and (d) As per the population ratio, the State of Orissa has sufficient representation in CRPF and CISF. Deficiency in representation of Orissa in other Central Para-Military Forces is due to non-availability of suitable candidates.

#### Andhra Pradesh and Maharashtra Border Dispute

1049. DR. T. SUBBARAMI REDDY :  
SHRI YELLAIAH NANDI :  
SHRI G.A. CHARAN REDDY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 12 villages on the Andhra Pradesh and Maharashtra border in Adilabad district which were the bone of contention between the two States, have been agreed upon to go the Maharashtra State;

(b) if so, the details in this regard;

(c) whether on February 10, 1997 the Supreme Court had asked the Government of Andhra Pradesh to withdraw its special leave petition challenging the order of the Bombay High Court; and

(d) if so, the basis thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

#### Subsidies on Agricultural Inputs and Fertilizers

1050. SHRI SAMIK LAHIRI : Will the Minister of AGRICULTURE be pleased to state:

(a) the definition of large, medium, small and marginal land holdings in the country;

(b) the number of such holders with their holding in the country, separately, State-wise; and

(c) the ratio/percentage of subsidies enjoyed by the large land holders in comparison to the other land holders through their produces out of total subsidies given in agricultural inputs including fertilizer?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) As per Agricultural Census, different categories of operational holdings, namely marginal, small, semi-medium, medium and large, according to size of holdings (area operated), have been defined as under.

Group of holdings	Size of holdings (hectares)
1. Marginal	Below 1
2. Small	1 to 2
3. Semi-medium	2 to 4
4. Medium	4 to 10
5. Large	10 and above

(b) According to Agricultural Census, 1990-91, State-wise number and area of operational holdings are given in the statements I and II respectively.

(c) Major agricultural input subsidies given to farmers are fertilizers, irrigation, power and credit subsidy. Direct subsidy on urea is given by the Central Government to manufacturers of fertilizers to enable them to make available the fertilizer at reduced rates to the farmers. Urea is subsidised and sold at a uniform price of Rs. 3660/- per tonne throughout the country. In addition, the

Department of Agriculture & Cooperation is implementing, from Rabi 1992-93, a scheme of concession on sale of phosphatic and potassic (P&K) fertilizers to the farmers on the following:

Product	(Rs. per tonnes) Rate of concession from 1.4.1997
Indigenous DAP	3750
Imported DAP	2250
MOP	2000
SSP	600
Indigenous complexes	1149-3320

Since there is no mechanism to pay directly to the farmers, the subsidy/concession is routed through the fertilizer suppliers. The provision in RE 1996-97 and in BE 1997-98 for the payment of subsidy on urea and concession on P&K fertilizers is given below:

	(Rs. in crores)	
	Subsidy on Urea	Concession on P&K fertilizer
RE 1996-97	6093	1674
BE 1997-98 (proposed)	7190	2000

Subsidies on irrigation and power are given indirectly by the State Governments charging lower rates than that of actual costs.

All these subsidies/concessions are available to all the categories of farmers including small and marginal farmers.

#### Statement I

State-wise number of Operational Holdings for all Social Groups in India by Major size classes, 1990-91

(Number in thousands)

S. No.	State	Marginal (below 1 ha)	Small (1 to 2 ha)	Semi-medium (2 to 4 ha)	Medium (4 to 10 ha)	Large (10 ha & above)	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	5211 (56.1)	1972 (21.2)	1345 (14.5)	644 (6.9)	118 (1.3)	9290 (100.0)

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	16 (17.0)	17 (18.1)	30 (31.9)	26 (27.7)	5 (5.3)	94 (100.0)
3.	Assam	1521 (60.3)	560 (22.1)	343 (13.6)	95 (3.8)	5 (0.2)	2523 (100.0)
4.	Bihar	10193 (78.6)	1438 (11.1)	945 (7.3)	351 (2.7)	39 (0.3)	12966 (100.0)
5.	Goa	58 (80.6)	98 (11.1)	4 (5.56)	2 (2.8)	1 (1.4)	72 (100.0)
6.	Gujarat	924 (26.3)	915 (26.0)	890 (25.3)	669 (19.0)	118 (3.4)	3517 (100.0)
7.	Haryana	622 (40.6)	304 (19.9)	336 (22.0)	222 (14.5)	46 (3.0)	1530 (100.0)
8.	Himachal Pradesh	532 (63.2)	166 (19.9)	94 (11.3)	36 (4.3)	6 (0.7)	834 (100.0)
9.	Jammu and Kashmir	902 (74.1)	197 (16.2)	98 (8.1)	20 (1.6)	1 (0.1)	1217 (100.0)
10.	Karnataka	2262 (39.2)	1586 (27.5)	1163 (20.1)	636 (11.0)	129 (2.2)	5776 (100.0)
11.	Kerala	5016 (92.6)	280 (5.2)	98 (1.8)	21 (0.4)	3 (0.1)	5418 (100.0)
12.	Madhya Pradesh	3136 (37.3)	1917 (22.8)	1738 (20.7)	1287 (15.3)	323 (3.8)	8401 (100.0)
13.	Maharashtra	3275 (34.6)	2728 (28.8)	2126 (22.4)	1171 (12.4)	171 (1.8)	9470 (100.0)
14.	Manipur	69 (48.6)	49 (34.5)	21 (14.8)	3 (2.1)	Neg. —	142 (100.0)
15.	Meghalaya	59 (34.7)	51 (30.0)	46 (27.1)	13 (7.6)	1 (0.6)	171 (100.0)
16.	Mizoram	29 (46.8)	23 (37.1)	9 (14.5)	1 (1.6)	Neg. —	61 (100.0)

1	2	3	4	5	6	7	8
17.	Nagaland	13 (9.3)	21 (15.0)	26 (18.6)	47 (33.6)	33 (23.6)	142 (100.0)
18.	Orissa	2118 (53.6)	1035 (26.2)	594 (15.0)	186 (4.7)	15 (0.4)	3948 (100.0)
19.	Punjab	296 (26.5)	204 (18.3)	289 (25.9)	261 (23.4)	67 (6.0)	1117 (100.0)
20.	Rajasthan	1517 (29.7)	1019 (20.0)	1061 (20.8)	1017 (19.9)	493 (9.7)	5107 (100.0)
21.	Sikkim	26 (50.0)	11 (21.2)	9 (17.3)	5 (9.6)	1 (1.9)	53 (100.0)
22.	Tamil Nadu	5848 (73.1)	1275 (15.9)	618 (7.7)	228 (2.9)	31 (0.4)	7999 (100.0)
23.	Tripura	217 (68.2)	69 (21.7)	28 (8.8)	4 (1.3)	Neg. —	318 (100.0)
24.	Uttar Pradesh	14819 (73.8)	3118 (15.5)	1543 (7.7)	548 (2.7)	45 (0.2)	20074 (100.0)
25.	West Bengal	4639 (73.8)	1107 (17.6)	457 (7.3)	79 (1.3)	1 —	6284 (100.0)
26.	All U.Ts.	70 (64.2)	19 (17.4)	13 (11.9)	7 (6.4)	— —	109 (100.0)
All India		63389 (59.4)	20092 (18.8)	13923 (13.1)	7580 (7.1)	1654 (1.6)	106637 (100.0)

Note: Figures in brackets are percentages.

Total may not tally due to rounding off.

### Statement II

*State-wise distribution of area of operational holdings for All Social Groups  
in India by Major size classes 1990-91*

(Area in thousand hectares)

S. No.	State	Marginal	Small	Semi-medium	Medium	Large	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2369 (16.4)	2827 (19.6)	3640 (25.2)	3777 (26.1)	1848 (12.8)	14460 (100.0)

1	2	3	4	5	6	7	8
2.	Arunachal Pradesh	10 (2.9)	26 (7.4)	84 (24.1)	147 (42.1)	82 (23.5)	350 (100.0)
3.	Assam	607 (18.9)	784 (24.5)	918 (28.6)	492 (15.4)	404 (12.6)	3205 (100.0)
4.	Bihar	3591 (33.4)	1954 (18.2)	2576 (24.0)	1982 (18.4)	(640) (6.0)	10743 (100.0)
5.	Goa	19 (28.4)	11 (16.4)	9 (13.4)	9 (13.4)	19 (28.4)	67 (100.0)
6.	Gujarat	489 (4.8)	1343 (13.0)	2515 (24.4)	4005 (38.9)	1941 (18.9)	10292 (100.0)
7.	Haryana	295 (8.0)	463 (12.5)	944 (25.4)	1300 (35.0)	709 (19.1)	3711 (100.0)
8.	Himachal Pradesh	215 (21.3)	235 (23.3)	258 (25.5)	205 (20.3)	97 (9.6)	1010 (100.0)
9.	Jammu and Kashmir	347 (34.2)	272 (26.8)	264 (26.0)	108 (10.7)	23 (2.3)	1014 (100.0)
10.	Karnataka	1072 (8.7)	2308 (18.7)	3200 (26.0)	3771 (30.6)	1971 (16.0)	12321 (100.0)
11.	Kerala	865 (48.2)	383 (21.3)	255 (14.2)	114 (6.4)	178 (9.9)	1796 (100.0)
12.	Madhya Pradesh	1409 (6.4)	2783 (12.6)	4838 (21.9)	7772 (35.1)	5309 (24.0)	22111 (100.0)
13.	Maharashtra	1618 (7.7)	3983 (19.0)	5880 (28.1)	6856 (32.8)	2588 (12.4)	20925 (100.0)
14.	Manipur	38 (21.7)	67 (38.3)	117 (31.4)	71 (8.6)	1 (0.6)	302 (100.0)
15.	Meghalaya	32 (10.6)	68 (22.6)	117 (38.9)	71 (23.6)	13 (4.3)	302 (100.0)
16.	Mizoram	18 (21.7)	36 (43.4)	25 (30.1)	4 (4.8)	Neg. —	84 (100.0)

1	2	3	4	5	6	7	8
17.	Nagaland	9 (0.9)	30 (3.1)	76 (7.8)	298 (30.8)	556 (57.4)	968 (100.0)
18.	Orissa	1045 (19.7)	1426 (26.9)	1561 (29.5)	1012 (19.1)	252 (4.8)	5296 (100.0)
19.	Punjab	164 (4.1)	328 (8.1)	842 (20.9)	1622 (40.2)	1077 (26.7)	4033 (100.0)
20.	Rajasthan	725 (3.5)	1469 (7.0)	3021 (14.4)	6334 (30.2)	9422 (44.9)	20971 (100.0)
21.	Sikkim	11 (10.0)	19 (17.2)	27 (24.5)	31 (28.2)	22 (20.0)	111 (100.0)
22.	Tamil Nadu	2118 (28.3)	1794 (24.0)	1687 (22.6)	1301 (17.4)	574 (7.7)	7474 (100.0)
23.	Tripura	87 (28.3)	106 (34.4)	77 (25.0)	18 (5.8)	20 (6.5)	308 (100.0)
24.	Uttar Pradesh	5653 (31.4)	4391 (24.4)	4206 (23.4)	3042 (16.9)	694 (3.9)	17986 (100.0)
25.	West Bengal	2064 (36.5)	1694 (30.0)	1269 (22.4)	426 (7.5)	203 (3.6)	5656 (100.0)
26.	All U.Ts.	25 (17.9)	25 (17.9)	34 (24.3)	38 (27.1)	18 (12.9)	140 (100.0)
	All India	24894 (15.0)	28827 (17.4)	38375 (23.2)	44752 (27.1)	28659 (17.3)	165507 (100.0)

Note: Figures in brackets are percentages.

Total may not tally due to rounding off.

### Security of VVIPs and VIPs

1051. SHRI VIJAY GOEL :  
SHRI ANNASAHIB M.K. PATIL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons in the country provided with 'Z' category security cover and the number of such persons in the NCT, Delhi, as on 1.6.97 and the annual expenditure incurred thereon;

(b) whether any review have been undertaken in the recent past to assess the threat perceptions to different persons covered under different category of security to withdrawal/downgrade the same wherever called for and if so, the number of cases where such downgradation withdrawal of security cover has been resorted to;

(c) whether the Government are alive to general public feelings against providing of higher category security cover on public expense to those persons and politicians who apprehend threat to their lives because of actions done by them in their individual capacity; and